IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2540 of 2020

Basudev Gope … Petitioner

Versus

The State of Jharkhand … Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. A.K. Chaturvedy, Advocate
For the State : Mr. Bhola Nath Rajak, Addl. P.P.

Order No.04 Dated- 10.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/